Declaration of Assets and Liabilities

	Year. 2.0.15
I, GILL JOR DEVI, son/daughter/wife	of Deonathyadav
agedyears, belonging to	
service and presently working as M-1-A, 39, PhW	Pararh Madhuban
give herein below the details of the assets (immovable, mova-	ble, bank balance, etc.) of
myself, my spouse and dependants*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000 Rs	20,000 RS		Binodkym	Pyhamkum 15,000 PJ
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5.B. In 10 unladish a A/c-3097 9610839 -10,00085 581 porta A/c-304483	5.6.2 7410	0100 105070 0100 105070	20-87 Patra A/c-6140104 00046251 RS-50,000	
(iii)	Bonds, Debentures and Shares in companies	N.A	N.A	N.A	N-A	N.A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LT C POIN 531673249 50,000 PS LICNO 941 576466941	LICPOLNO 535727023 RS-9LAC LICPOLNO 57577918	LICP.LNO 535727023 RS-119C	N-A	N.A
(v)	Motor Vehicles (details of make, etc.)	3 CARPIO 2011 RS-10,5000	10.0	MOTECLIKE 75,000RS	6,50,000RS	W-W
(vi)	Jewellery (give details of weight and value)	LIOLDSON 1,50,000 R Silverson 25,000 Rs	D. 41	N-A	M.A.	1,50,000RS 5,1/24-308 35,000RS
(vii)	Other assets, such as values of claims / interests	N.A	N.A	N-A	N.A	N.A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

म्यानार देवी

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Desudry	Majori K. 13,26 740, 13,26 740, 1320,1311, 2186,735 0-6-7, 5-118	Birod K 740,1320,8136 1035,1079 10-11-82,7-4	3
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		_	4,32,500 Siswabul 1 Khoda 22	2,80,500F Siswabu 1 Kut 2298	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-		515 Wab	M	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			No	NO	1
(v)	Others (such as interest in property)	No	No	No	No	No

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Set	
district	(ii) Loans from financial institutions	Bihaavidansalla	P1001000 67
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water	- Cha	-
	(c) dues to departments dealing with supply of electricity	- da itali	

15 MATIL STATE . 40

-	(4) done to decree	ino nate			
(d) dues to departments dealing with telephones (e) dues to departments dealing with government			-		
			HATTE WEST		
	transport (includir				
	aircraft and helico				
	(f) Other dues, if any			-	
(b)	(i) Income Tax including				
	surcharge [Also in				
	the assessment ye				
	which Income Tax filed. Give also Pe		1 0 0		
	Account Number (A QSPD-0762E		
	(ii) Wealth Tax [A				
	indicate the asses		_		
	year upto which V			-	
	Tax return filed.]	201000000000000000000000000000000000000			
	(iii) Sales Tax [On		PACIFIC TO THE PACIFI		
	case of proprietar	У		~	
	business]				
	(iv) Property Tax		_	-	
Gende	er :-	F	(M/F)		
Date	of Birth :-	0	104196	6 (DD/MM/YYYY)	
Class/	/Group :-	B	(A/B/C)		
Cadre	:-		1/40/01		
		(Full Na	me e.g. B.A.SBihar Administrative	Service.	
		_	- Blhar Secretariat Service etc.)		
Home District :- Madhubani					
knou	I hereby declar ledge and belief.	e that th	he above details are true	to the best of my	
Know	neage and bener.			20	
			JT TH	जार देवी	
			Signature		
			Name of Employee: University	Jal Devi	
-	patha		Designation: M. L	A	
Place:			Designation:		
Date: Department: Bihar U			Lagesislative		
	367600000000000000000000000000000000000		Assemi	mbly	

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.